

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 79/Confdl./HCS

Dated: 10/03/2022

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim is pleased to constitute Vulnerable Witness Deposition Centre (VWDC) Committee for supervising the implementation of judgment dated 11th January, 2022 passed by the Hon'ble Supreme Court of India in Miscellaneous Application No. 1852 of 2019 in Criminal Appeal No. 1101/2019 (Smruti Tukaram Badade v. State of Maharashtra & Anr.), comprising of the following members:

1. Central Project Co-ordinator, e-Courts Project.
2. Registrar, High Court of Sikkim.
3. Secretary-cum-Controller of Accounts, Finance Department, Government of Sikkim.

By Order,

Sd/-
(K.W. Bhutia)

REGISTRAR GENERAL

Memo No.: V(141)'A'Confdl./HCS/12610-35

Dated: 10.3.22

Copy to:

1. Central Project Co-ordinator, e-Courts Project, Office of the Registrar General, High Court of Sikkim, Gangtok.
2. Registrar, High Court of Sikkim, Gangtok.
3. Secretary-cum-Controller of Accounts, Finance Department, Government of Sikkim, Gangtok.
4. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim and Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice, High Court of Sikkim.
5. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
6. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
7. Secretary General, Supreme Court of India, New Delhi – 110 001.
8. Advocate General, Government of Sikkim, Gangtok.
9. Additional Advocate General, Government of Sikkim, Gangtok.
10. Chief Secretary, Government of Sikkim, Gangtok.
11. Additional Chief Secretary, Finance Department, Government of Sikkim, Gangtok.
12. Principal Secretary, Home Department, Government of Sikkim, Gangtok.
13. All District & Sessions Judges.

14. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
15. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
16. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
17. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
18. All Chief Judicial Magistrates-cum-Civil Judges.
19. All Sr. Civil Judges-cum-Judicial Magistrates.
20. All Civil Judges-cum-Judicial Magistrates.
21. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts).
22. President, High Court Bar Association, East Sikkim, Gangtok.
23. President, Namchi Bar Association, South Sikkim.
24. All District Magistrates.
25. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
26. All Section In-charge, High Court of Sikkim.
27. Notice Board
28. Guard file and
29. File.

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10-03-2022
REGISTRAR